

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Service Tax Appeal No.264 of 2011

(Arising out of OIA-198-199/2010/AHD-III/KCG/COMMR-A-/AHD dated 30/12/2010 passed by Commissioner of Central Excise-AHMEDABAD-III)

Jimmy Enterprise

2/B, Vrandavan Society,
Kadi-Kalol Road, Kadi,
Mehsana, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Ahmedabad-iii...Respondent

Custom House... 2nd Floor,
Opp. Old Gujarat High Court, Navrangpura,
Ahmedabad, Gujarat -380009

APPEARANCE:

Shri Vipul Khandhar, Chartered Accountant for the Appellant
Shri. Dharmendra Kanjani, Superintendent (AR) for the Respondent

**CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
 HON'BLE MEMBER (TECHNICAL), MR. RAJU**

DATE OF HEARING: 29.11.2021
DATE OF DECISION: 29.11.2021

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 263 of 2011.

**(Ramesh Nair)
Member (Judicial)**

**(Raju)
Member (Technical)**